

## **Modella Textile Industries Limited**

Modella Textile Industries Limited is under corporate insolvency resolution process as per the provisions of the Insolvency and Bankruptcy Code, 2016. Its affairs, business and assets are being managed by the Resolution Professional, Bhruvish Amin, appointed pursuant to the directions of the Hon'ble National Company Law Tribunal vide the order dated May 04, 2022.

### **Note/Disclaimer**

Rationale as per Regulation 8 of the IBC, 2016 (Verification for claims of financial creditors)

(a) Acceptance of the claim is subject to receipt of certain documents /clarifications from the Financial Creditors in relation to interest, penal charges, agreements, contracts, Form 26AS, Allotment Letter, Sale deed etc. The analysis and findings delineated in this report are specifically subject to information received up to March 27, 2023. The same may change subject to any material information/documents received from the creditors affecting the claim amounts.

(b) The list of admitted claims of the financial creditors is subject to further verification of related party status of the claimants as per the provisions of the Insolvency & Bankruptcy Code, 2016.

(c) If any claim amounts undergo changes subsequent to this filing based on the additional information called for during the course of verification. The same would not be treated as negligence on the part of the IRP/RP undertaking this verification process.

(d) The analysis and findings delineated in this report are specifically based on documents and information submitted by the creditors **(subject to further verification of the same)**.

(e) The application for appointment of authorized representative has already been filed with Hon'ble National Company Law Tribunal on May 26, 2022, is under consideration of the Hon'ble National Company Law Tribunal and therefore, the appointment of authorized representative shall be subject to the order of Hon'ble National Company Law Tribunal.

Modella Textile Industries Limited

List of Creditors as on March 27, 2023

| SN | Category of creditor  | Forms   | Summary of claims received |                        | Summary of claims admitted |                                      | Amount of claim rejected (Estimated) | Amount of claims under verification (Estimated) | Disputed Amount | Details in Annexure | Remarks   |
|----|---|---------|----------------------------|------------------------|----------------------------|--------------------------------------|--------------------------------------|---|-----------------|---------------------|---|
|    |   |         | No. of claims              | Amount                 | No. of claims              | Amount of claim admitted (Estimated) |                                      |   |                 |                     |   |
| 1  | Secured financial creditors belonging to any class of creditors   | -       | -                          | -                      | -                          | -                                    | -                                    | -   | -               | -                   | -   |
| 2  | Unsecured financial creditors belonging to any class of creditors (Home Buyers - Nirmal Sports City 96 Home Buyers / Godrej Alive 2 Home Buyers)      | Form CA | 98                         | 62,89,80,671           | 98                         | 52,64,35,765                         | 10,25,44,906                         | -   | -               | 1                   | Subject to further verification and validation.   |
| 3  | Unsecured financial creditors belonging to any class of creditors (Godrej Properties Ltd ~ 97 Home Buyers)  | Form CA | 1                          | 14,01,45,085           | 1                          | 13,32,33,641                         | -                                    | 69,11,444                                       | -               | -                   | Subject to further verification and validation. We are awaiting a response from the GPL Team.   |
| 4  | Unsecured financial creditors belonging to any class of creditors (Grover's Family)   | Form CA | 6                          | 1,69,33,47,635         | 6                          | 57,48,45,724                         | -                                    | 1,11,85,01,911                                  | -               | 7                   | Currently, the RP has filed an appeal before the Hon'ble NCLAT on March 07, 2023, against the order dated January 23, 2023 of the Hon'ble NCLT. Further, the matter is currently sub-judice before the Hon'ble NCLAT.   |
| 5  | Secured financial creditors (other than financial creditors belonging to any class of creditors) (EARC)   | Form C  | 1                          | 9,98,96,70,414         | 1                          | 9,98,96,70,414                       | -                                    | -   | -               | 2                   | -   |
| 6  | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Abeer Consultancy Pvt Ltd - ICD)                  | Form C  | 1                          | 16,33,76,461           | -                          | -                                    | -                                    | 16,33,76,461                                    | -               | -                   | Sought clarifications from Abeer Consultancy Pvt Ltd since crucial documents are not provided by the claimant. Awaiting a response (Nature of Debt as per claimant: Inter Corporate Deposit).   |
| 7  | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Ball Properties and Investments Private Limited ) | Form C  | 1                          | 20,96,64,85,754        | -                          | -                                    | -                                    | 20,96,64,85,754                                 | -               | -                   | Sought clarifications from the claimant since crucial documents are not provided by the claimant. Awaiting a response.  |
| 8  | Operational creditors - Workmen   | Form E  | 12                         | 37,64,929              | -                          | -                                    | -                                    | 3,19,276  | 11              | 4                   | Contempt Petition no.10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1 [In view of decision of Supreme Court in case of Committee of Creditors of Essar Steel India Ltd. versus Satish Kumar Gupta & Ors. (2001) 9 SCC 531 (Para 155)].<br>While it is clarified that Resolution Professional has not received any claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response. |
| 9  | Operational creditors - Employees (28 employees)  | Form D  | 28                         | 29,33,77,740           | -                          | -                                    | -                                    | 46,40,000                                       | 27              | 5                   | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. (27 Employees claims submitted by the Authorised Representative under Form E)<br>With regard to the claim filed by Mr. Jawahar Lal Mehra - Resolution Professional has Sought detailed clarifications from the claimant and is awaiting a response.  |
| 10 | Operational creditors (other than Workmen/Employees/Govt Dues)  | Form B  | 14                         | 43,01,21,822           | 14                         | 24,03,44,921                         | 67,09,730                            | 18,30,67,170                                    | -               | 3                   | Subject to further verification and validation. Further, we are awaiting a response from the GPL team.  |
| 11 | Operational creditors (Govt Dues)   | Form B  | 3                          | 3,20,01,521            | 3                          | 3,20,01,521                          | -                                    | -   | -               | 6                   | Admitted based on the documents submitted by the claimants.   |
| 12 | Other creditors, if any, (other than financial creditors and operational creditors)   | -       | -                          | -                      | -                          | -                                    | -                                    | -   | -               | -                   | -   |
|    |   |         | <b>165</b>                 | <b>34,34,12,72,031</b> | <b>123</b>                 | <b>11,49,65,31,987</b>               | <b>10,92,54,637</b>                  | <b>22,44,33,02,015</b>                          | <b>38</b>       |                     |   |



**Annexure-2**

List of Creditors as on March 27, 2023

Date of commencement of CIRP: May 04, 2022

List of secured financial creditors other than financial creditors belonging to any class of creditors

| SN | Name of Creditor                              | Details of claim received |                       | Details of claim admitted            |                            | Amount of claim under verification | Remarks, if any |
|----|---|---------------------------|-----------------------|--------------------------------------|----------------------------|------------------------------------|-----------------|
|    |   | Date of receipt           | Amount claimed        | Amount of claim admitted (Estimated) | Nature of claim            |                                    |                 |
|    |   |                           |                       |                                      |                            |                                    |                 |
| 1  | <b>Edelweiss Asset Reconstruction Company</b> |                           |                       |                                      |                            |                                    |                 |
|    | Revolving Loan Facility                       | 16-May-22                 | 1,71,51,65,784        | 1,71,51,65,784                       | Revolving Loan Facility    | -                                  | NA              |
|    | Non Convertible Debentures                    | 16-May-22                 | 8,27,45,04,630        | 8,27,45,04,630                       | Non Convertible Debentures | -                                  | NA              |
|    | <b>Grand Total</b>                            |                           | <b>9,98,96,70,414</b> | <b>9,98,96,70,414</b>                |                            | -                                  |                 |

**Annexure-3**

List of Creditors as on March 27, 2023

Date of commencement of CIRP: May 04, 2022

List of Operational creditors (Other than Govt dues)

| SN | Name of Creditor  | Details of claim received |                     | Details of claim admitted            |                 | Amount of claim rejected (Estimated) | Amount of claim under verification (Estimated) | Remarks, if any   |
|----|---|---------------------------|---------------------|--------------------------------------|-----------------|--------------------------------------|--|---|
|    |   | Date of receipt           | Amount claimed      | Amount of claim admitted (Estimated) | Nature of claim |                                      |  |   |
|    |   |                           |                     |                                      |                 |                                      |  |   |
| 1  | Link Intime India Private Limited                           | 17-May-22                 | 2,30,100            | 2,30,100                             | OC              | -                                    | -  | NA  |
| 2  | Godrej Properties Limited                                   | 27-Jul-22                 | 35,53,35,347        | 17,22,68,177                         | OC              | -                                    | 18,30,67,170                                   | We are awaiting responses from the claimant.  |
| 3  | COLLECTIVE HEADS EXPERIENTIAL MARKETING SOLUTIONS PVT. LTD. | 19-Sep-22                 | 43,76,983           | 43,76,983                            | OC              | -                                    | -  | NA  |
| 4  | Eastern Printing Press                                      | 19-Sep-22                 | 2,45,972            | 2,45,972                             | OC              | -                                    | -  | NA  |
| 5  | Pushpam Copy Centre   | 23-Sep-22                 | 35,65,600           | 31,46,385                            | OC              | 4,19,215                             | -  | We have admitted the amount based on the ledger provided by MTIL and balance amount is rejected.                        |
| 6  | Priya Pannala Rastogi                                       | 21-Sep-22                 | 59,76,936           | 50,65,200                            | OC              | 9,11,736                             | -  | The claimant has not paid GST amount with Govt Authority  |
| 7  | ABSC Entertainment  | 12-Sep-22                 | 5,44,49,641         | 4,97,89,390                          | OC              | 46,60,251                            | -  | We have admitted the amount based on the ledger provided by MTIL and balance amount is rejected.                        |
| 8  | Dining Table Creative Services Pvt Ltd                      | 26-Sep-22                 | 22,90,959           | 22,90,959                            | OC              | -                                    | -  | NA  |
| 9  | Media Post  | 10-Oct-22                 | 14,58,427           | 14,58,427                            | OC              | -                                    | -  | NA  |
| 10 | ValueFirst Digital Media Private Limited                    | 27-May-22                 | 3,28,650            | 3,28,650                             | OC              | -                                    | -  | NA  |
| 11 | Capacite Infraprojects Limited                              | 04-Nov-22                 | 12,95,953           | 7,14,925                             | OC              | 5,81,028                             | -  | Sought documentary proof in relation to the Interest charged by the claimant but not provided by the claimant till now. |
| 12 | Kaizen Design Solutions                                     | 02-Nov-22                 | 1,47,500            | 10,000                               | OC              | 1,37,500                             | -  | We have admitted the amount based on the ledger provided by MTIL and balance amount is rejected.                        |
| 13 | OM ENTERPRISES  | 05-Dec-22                 | 50,000              | 50,000                               | OC              | -                                    | -  | NA  |
| 14 | R C Jain & Associates LLP                                   | 04-Jan-23                 | 3,69,753            | 3,69,753                             | OC              | -                                    | -  |   |
|    |   |                           | <b>43,01,21,822</b> | <b>24,03,44,921</b>                  |                 | <b>67,09,730</b>                     | <b>18,30,67,170</b>                            |   |

## Annexure-4

List of Creditors as on March 27, 2023

Date of commencement of CIRP: May 04, 2022

List of Workers claims

| SN | Name of Creditor         | Details of claim received |                  | Details of claim admitted |                                      | Amount of claim rejected (Estimated) | Amount of claim under verification (Estimated) | Disputed Amount | Remark s, if any  |
|----|--------------------------|---------------------------|------------------|---------------------------|--------------------------------------|--------------------------------------|--|-----------------|---|
|    |                          | INR                       | Date of receipt  | Amount claimed            | Amount of claim admitted (Estimated) |                                      |  |                 |   |
| 1  | Shantaram Sitaram Shirde | 18-Nov-22                 | 2,70,088         | -                         | Worker                               | -                                    | -  | 1               | Contempt Petition no.10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1. (In view of decision of Supreme Court in case of Committee of Creditors of Essar Steel India Ltd. versus Satish Kumar Gupta & Ors. [2020] 8 SCC 531 (Para 155))<br>While it is clarified that Resolution Professional has not received any claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response. |
| 2  | Ramkishore Yadav         | 18-Nov-22                 | 2,95,658         | -                         | Worker                               | -                                    | -  | 1               | Contempt Petition no.10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1. (In view of decision of Supreme Court in case of Committee of Creditors of Essar Steel India Ltd. versus Satish Kumar Gupta & Ors. [2020] 8 SCC 531 (Para 155))<br>While it is clarified that Resolution Professional has not received any claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response. |
| 3  | Kantaprasad Singh        | 18-Nov-22                 | 2,96,450         | -                         | Worker                               | -                                    | -  | 1               | Contempt Petition no.10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1. (In view of decision of Supreme Court in case of Committee of Creditors of Essar Steel India Ltd. versus Satish Kumar Gupta & Ors. [2020] 8 SCC 531 (Para 155))<br>While it is clarified that Resolution Professional has not received any claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response. |
| 4  | Late Ramchandra Galkwad  | 18-Nov-22                 | 3,14,081         | -                         | Worker                               | -                                    | -  | 1               | Contempt Petition no.10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1. (In view of decision of Supreme Court in case of Committee of Creditors of Essar Steel India Ltd. versus Satish Kumar Gupta & Ors. [2020] 8 SCC 531 (Para 155))<br>While it is clarified that Resolution Professional has not received any claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response. |
| 5  | Mr. Anandias V Bagal     | 29-Nov-22                 | 2,58,592         | -                         | Worker                               | -                                    | -  | 1               | Contempt Petition no. 10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1.<br>We have not received claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.   |
| 6  | Late Mr. Shyamal R Dubey | 29-Nov-22                 | 6,40,970         | -                         | Worker                               | -                                    | -  | 1               | Contempt Petition no. 10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1.<br>We have not received claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.   |
| 7  | Kashav Getiram Nichhe    | 29-Nov-22                 | 2,64,268         | -                         | Worker                               | -                                    | -  | 1               | Contempt Petition no. 10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1.<br>We have not received claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.   |
| 8  | Late Mr. Kisan Kore      | 29-Nov-22                 | 2,60,837         | -                         | Worker                               | -                                    | -  | 1               | Contempt Petition no. 10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1.<br>We have not received claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.   |
| 9  | Ramchandra Bhooba Govele | 29-Nov-22                 | 2,64,268         | -                         | Worker                               | -                                    | -  | 1               | Contempt Petition no. 10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1.<br>We have not received claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.   |
| 10 | Dattaram V Deore         | 29-Nov-22                 | 3,19,276         | -                         | Worker                               | -                                    | -  | 1               | Contempt Petition no. 10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1.<br>We have not received claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.   |
| 11 | Ramchandra Namdeo Khapre | 29-Nov-22                 | 2,61,165         | -                         | Worker                               | -                                    | -  | 1               | Contempt Petition no. 10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1.<br>We have not received claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.   |
| 12 | Prakash Joshi            | 29-Nov-22                 | 3,19,276         | -                         | Worker                               | -                                    | 3,19,276                                       | -               | Sought clarifications from the claimant including Form D and awaiting a response. We understand that this claimant name is not included in the MOU.   |
|    |                          |                           | <b>37,64,929</b> | -                         |                                      | -                                    | <b>3,19,276</b>                                | <b>11</b>       |   |

## Annexure-5

List of Creditors as on March 27, 2023

Date of commencement of CIRP: May 04, 2022

List of Operational creditors (Employees)

| SN | Name of Creditor                             | Details of claim received |                     | Details of claim admitted            |   | Amount of claim rejected (Estimated) | Amount of claim under verification (Estimated) | Amount of claim under dispute | Remarks, if any  |
|----|--|---------------------------|---------------------|--------------------------------------|---|--------------------------------------|--|-------------------------------|--|
|    |  | Date of receipt           | Amount claimed      | Amount of claim admitted (Estimated) | Nature of claim   |                                      |  |                               |  |
| 1  | MR.RAJEEV SHEOPURI                           | 01-Nov-22                 | 2,15,25,437         | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 2  | MR.JATINDER SINGH BARAH                      | 01-Nov-22                 | 2,56,43,651         | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 3  | MR.JAGAT GURDEV SINGH/MRS.BALJEET KAUR       | 01-Nov-22                 | 97,73,649           | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 4  | MR.RAJINDER KUMAR SHARMA                     | 01-Nov-22                 | 1,66,68,175         | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 5  | MR.DEVENDRANATH NAGPAL                       | 01-Nov-22                 | 90,24,562           | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 6  | MR.P.C. ROY/MRS. MAYA ROY                    | 01-Nov-22                 | 68,55,639           | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 7  | MR.KUNWAR SINGH /MR.RAVINDRA SINGH GAHARWAR  | 01-Nov-22                 | 36,87,382           | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 8  | MR.SHANKAR PRASAD GAUD                       | 01-Nov-22                 | 1,30,03,741         | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 9  | MR.FRAN NATH KALLA                           | 01-Nov-22                 | 1,27,10,609         | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 10 | MR.RAJ KUMAR KUPANI                          | 01-Nov-22                 | 1,56,21,253         | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 11 | MR.SADIQUE SAIFEE                            | 01-Nov-22                 | 73,04,535           | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 12 | MR.ALPHONSO BERNARDUS                        | 01-Nov-22                 | 2,50,91,186         | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 13 | MR.SAJIAN SINGH MANN                         | 01-Nov-22                 | 1,32,33,472         | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 14 | MR.VIJAY N PALAN                             | 01-Nov-22                 | 92,63,770           | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 15 | MR.ANIL KUMAR JAIN                           | 01-Nov-22                 | 1,50,30,338         | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 16 | MR.BANILAL JAIN/SUNIL JAIN                   | 01-Nov-22                 | 26,86,055           | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 17 | MR.ARUN K SRIVASTAV/RITA SRIVASTAV           | 01-Nov-22                 | 46,30,527           | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 18 | MR.RAJ SINGH VARMA/ MRS. SOMBHAGYAWATI VARMA | 01-Nov-22                 | 86,01,914           | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 19 | MR.KAMAL KAPOOR/MRS. SAVITA KAPOOR           | 01-Nov-22                 | 39,36,248           | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 20 | MR. GURUCHARAN SINGH/MRS. PRITAM KAUR        | 01-Nov-22                 | 1,21,63,561         | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 21 | MR. KUNJ BEHARI BAGRI/MRS. SUSHMA BAGRI      | 01-Nov-22                 | 93,60,025           | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 22 | MR. V.M.BALANI                               | 01-Nov-22                 | 52,23,539           | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 23 | MR.FELIX XAVIER                              | 01-Nov-22                 | 1,14,25,748         | -                                    | Employee - Form E (Submitted through Authorised Representative) | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 24 | JUGAL KISHOR HIGHLANI                        | 14-Nov-22                 | 50,38,535           | -                                    | Employee - Form D   | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 25 | MERVYN DERDZARIEUX                           | 14-Nov-22                 | 62,67,316           | -                                    | Employee - Form D   | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 26 | PREMNATH HIGHLANI                            | 14-Nov-22                 | 76,02,544           | -                                    | Employee - Form D   | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 27 | ShyamSundar Sharma                           | 16-Nov-22                 | 73,64,329           | -                                    | Employee - Form D   | -                                    | -  | -                             | Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. |
| 28 | Jawahar Lal Mehta                            | 13-Nov-22                 | 46,40,000           | -                                    | Employee - Form D   | -                                    | 46,40,000                                      | -                             | We have sought detailed clarifications from the claimant and awaiting a response   |
|    |  |                           | <b>29,33,77,740</b> | -                                    | -   | -                                    | <b>46,40,000</b>                               | <b>27</b>                     |  |

**Annexure-6**

List of Creditors as on March 27, 2023

Date of commencement of CIRP: May 04, 2022

List of Operational creditors (Govt Dues)

| SN | Name of Creditor                                    | Details of claim received |                    | Details of claim admitted            |                 | Amount of claim rejected (Estimated) | Amount of claim under verification (Estimated) | Remarks, if any   |
|----|---|---------------------------|--------------------|--------------------------------------|-----------------|--------------------------------------|--|---|
|    |   | Date of receipt           | Amount claimed     | Amount of claim admitted (Estimated) | Nature of claim |                                      |  |   |
|    | INR   |                           |                    |                                      |                 |                                      |  |   |
| 1  | Asst Commissioner Of Income Tax Circle (TDS)-1(3)   | 24-Nov-22                 | 3,18,78,526        | 3,18,78,526                          | Govt. Dues      | -                                    | -  | Admitted the claim based on the demand reflected on the TRACES Portal |
| 2  | State Tax Officer                                   | 22-Aug-22                 | 20,661             | 20,661                               | Govt. Dues      | -                                    | -  | NA  |
| 3  | Rupali S Sawant , State Tax Officer (MUM-SUR-C-019) | 16-Dec-22                 | 1,02,334           | 1,02,334                             | Govt. Dues      | -                                    | -  | NA  |
|    |   |                           | <b>3,20,01,521</b> | <b>3,20,01,521</b>                   |                 | -                                    | -  |   |



**Annexure-6**

List of Creditors as on March 27, 2023

Date of commencement of CIRP: May 04, 2022

Unsecured financial creditors belonging to any class of creditors (Grover's Family)

| SN | Name of Creditor | Details of claim received |                       | Details of claim admitted            |                               | Amount of claim rejected (Estimated) | Amount of claim under verification (Estimated) | Remarks, if any                                       |
|----|------------------|---------------------------|-----------------------|--------------------------------------|-------------------------------|--------------------------------------|--|---|
|    |                  | Date of receipt           | Amount claimed        | Amount of claim admitted (Estimated) | Nature of claim               |                                      |  |   |
|    | INR              |                           |                       |                                      |                               |                                      |  |   |
| 1  | Kusum Grover     | 26-Jul-22                 | 26,71,59,417          | 9,06,93,396                          | Home Buyers - Grover's Family | -                                    | 17,64,66,021                                   | Admitted the claim on the basis of 8% Simple Interest |
| 2  | Nikhil Grover    | 26-Jul-22                 | 3,63,74,627           | 1,23,48,202                          | Home Buyers - Grover's Family | -                                    | 2,40,26,425                                    | Admitted the claim on the basis of 8% Simple Interest |
| 3  | Ravinder Grover  | 26-Jul-22                 | 18,78,54,102          | 6,37,71,387                          | Home Buyers - Grover's Family | -                                    | 12,40,82,715                                   | Admitted the claim on the basis of 8% Simple Interest |
| 4  | Rohit Grover     | 26-Jul-22                 | 11,56,79,941          | 3,92,70,211                          | Home Buyers - Grover's Family | -                                    | 7,64,09,730                                    | Admitted the claim on the basis of 8% Simple Interest |
| 5  | Uday Grover      | 26-Jul-22                 | 37,22,00,139          | 12,63,51,881                         | Home Buyers - Grover's Family | -                                    | 24,58,48,258                                   | Admitted the claim on the basis of 8% Simple Interest |
| 6  | Vinod Grover     | 26-Jul-22                 | 71,40,79,409          | 24,24,10,647                         | Home Buyers - Grover's Family | -                                    | 47,16,68,762                                   | Admitted the claim on the basis of 8% Simple Interest |
|    |                  |                           | <b>1,69,33,47,635</b> | <b>57,48,45,724</b>                  |                               | -                                    | <b>1,11,85,01,911</b>                          |   |